CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF SHAREHOLDERS OF

DJS STOCK AND SHARES LIMITED

Regd. Office: 14, Arts College Road, Coimbatore-641018, 0422-2211487/ 2227939, Fax No. 0422-2218429,
email: contactus@djsstock.com, Website: www.djsstock.com

This Corrigendum is issued by Vivro Financial Services Private Limited further to the Public Announcement ("PA") made on 23rd March, 2010. The Terms used but not defined in this announcement shall have the same meaning as given in the PA. The Shareholders are requested to kindly note the following changes:

SCHEDULE OF ACTIVITIES

ACTIVITY	DAY & DATE	REVISED DAY & DATE
Public Announcement	Tuesday, 23rd March, 2010	Tuesday, 23rd March, 2010
Specified Date (for the purpose of determining the names of the shareholders to whom the Letter of Offer would be sent	Tuesday, 20th April, 2010	Tuesday, 20th April, 2010
Last Date for Competitive Bid	Tuesday, 13th April, 2010	Tuesday, 13th April, 2010
Day by which Letter of Offer to be dispatched to the Shareholders	Tuesday, 4th May, 2010	Thursday, 1st July, 2010
Date of Opening of the Offer	Monday, 17th May, 2010	Thursday, 8th July, 2010
Last Date for Revising the Offer Price/No. of Shares	Thursday, 27th May, 2010	Friday, 16th July, 2010
Last Date up to which the Shareholders may withdraw	Wednesday, 2nd June, 2010	Thursday, 22nd July, 2010
Date of Closure of the Offer	Saturday, 5th June, 2010	Tuesday, 27th July, 2010
Date by which acceptance/ rejection would be communicated and the corresponding payment for the acquired shares and/ or the unaccepted shares/ share certificates will be dispatched/ credited.	Saturday, 19th June, 2010	Tuesday, 10th August, 2010

Para 6.4 of the PA should be read as: The Offer is subject to statutory and regulatory approvals from the membership department of MCX Stock Exchange Limited, Over the Counter Exchange of India, Calcutta Stock Exchange Limited and SEBI under Regulation 6A(1)(c) of the SEBI (Stock Brokers & Sub Brokers) Regulations, 1992, and, also it will be subject to any other statutory or regulatory approvals that may become applicable prior to completion of the Offer.

The Acquirers shall make payment consideration to the shareholders latest by Tuesday, 10th August, 2010.

The acquirers accept full responsibility for the information contained in this announcement. This corrigendum to the public announcement will also be available on the SEBI website at www.sebi.gov.in.

MANAGER TO THE OFFER

VIVRO

Vivro Financial Services Private Limited
Contact Person: Mr. Jayant Prakash
16 / 18, Shahid Bhagat Singh Road, Opp. Old Customs House, Fort, Mumbai - 400 023.
Tel: +91-22-22657364, 22624656, 22658397 Fax: +91-22-22658406 E-Mail: investors@vivro.net

Place: Mumbai
Date: 01-07-2010

For and on behalf of the Board of Directors
B.K. DYEING & PRINTING MILLS PRIVATE LIMITED, Mr. Pratik Bhatt (Director)
For and on behalf of the Board of Directors
SRIMAN STOCKS MANAGEMENTS PRIVATE LIMITED, Mr. Devendra Kumar Sharma (Director)
For and on behalf of the Board of Directors
MALAR SHARE SHOPPE LIMITED, Mr. Anil Chhagani (Director)

Size : 12 x 13 = 156 sq.cm
FE-Eng - ALL + Jansatta-Hindi-All
+ Navshkati-Marathi
+ Thinabhoomi-Tamil
Rate Rs. 125/-
Total Rs. 19805/-